

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.868 of 2022

Mrs. Naeema Rahman @ Naeema Khatoon wife of late Syed Samiur Rahman
resident of Dumri kothi, Opposite B.N. College Hostel, Police Station-
Pirbahore, District- Patna.

... .. Petitioner/s

Versus

1. M/s Ranjeet Kumar Singh son of late Chandradeo Singh Managing Director
of M/s Kavya Motors Pvt. Ltd. At Rahman Commercial Complex,
Exhibition Road, Police Station- Gandhi Maidan, District- Patna.
2. M/s Kavya Motors Pvt. Ltd. Exhibition Road, P. S.- Gandhi Maidan,
District- Patna.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Syed Ashfaque Ahmad
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

5 11-05-2026 Let fresh notices be issued to the respondent Nos.

1 and 2 on their present and correct address, by registered
post with A/D as well as ordinary process, for which,
requisites etc. must be filed within a period of four weeks
from today, failing which, the petition shall stands
dismissed without further reference to the Bench.

Put up this case on 13th of July, 2026.

(S. B. Pd. Singh, J)

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